

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/337(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SANDIP ASOPA VS GAURIKA METALICKS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Rohit Kr. Keshri, Adv. : For Petitioners
Mr. Koshal Agarwal, CS
Mr. Ankit Chaurasia, Adv.

Mr. Nikunj Berlia, Adv. : For Respondent
Mr. Mrigank Kejriwal, Adv.

Mr. Shaunak Mitra, Adv. : For R1-3 & 5-7
Ms. Meenakshi Manot, Adv.
Ms. Joveria Sabbah, Adv.
Mr. Anil Choudhury, Adv.

Mr. Sourav Jain, Adv. : For R9 & 10

Mr. Rishav Banerjee, Adv. : For Respondent No. 4
Mr. Rajarshi Banerjee, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. It is stated that Respondent No. 8 has died. He was an Auditor. There is no requirement of bringing on record of legal heirs.
3. At request, post this matter for final arguments on **11/7/2024** at 3:30 P.M.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)